

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3582/2026 BLAPL/1226/2026	MANJIT CHULIA @ GOLU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /535 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001782/2025
2	D-BLAPL/3584/2026 BLAPL/1227/2026	HAREKRUSHNA BANCHHOR @ KRUSHNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000054/2025
3	D-BLAPL/3591/2026 BLAPL/1228/2026	NIRANJAN GHASI @ GEJA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /535 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001782/2025
4	D-BLAPL/3593/2026 BLAPL/1229/2026	CHINU BISOI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	UDITNAGAR /418 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000184/2025
5	D-BLAPL/3611/2026 BLAPL/1230/2026	KALIA SINGH @ SANJAYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000222/2022
6	D-BLAPL/3621/2026 BLAPL/1231/2026	SIBAJI BAGAL @ SIBA @ SHIBAJI BAGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KULIANA /165 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000938/2025
7	D-BLAPL/3632/2026 BLAPL/1232/2026	BHARAT BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHANDARIPOKHARI /576 /2025 J.M.F.C. II BHADRAK(Bhadrak) GR/0000561/2025
8	D-BLAPL/3645/2026 BLAPL/1233/2026	BATHUA @ SATYAJIT MALIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BANSADA /285 /2024 A.D.J.,BHADRAK(Bhadrak) ST/0000143/2025
9	D-BLAPL/3243/2026 BLAPL/1234/2026	SUBRAT MOHANTY VS STATE OF ODISHA (VIGILANCE)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /1 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) GR/0000001/2026
10	D-BLAPL/3646/2026 BLAPL/1235/2026	GAYADHAR BEHERA VS STATE OF ODISHA	APARESH BHOI VS	/ /0 C.J.M.,BALASORE(Baleshwar) 2(B)CC/0000183/2025
11	D-BLAPL/3653/2026 BLAPL/1236/2026	AMITABACHAN HARIPAL VS STATE OF ODISHA	NIRANJAN HOTA VS	BARGARH /27 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000048/2026

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12	D-BLAPL/3599/2026 BLAPL/1237/2026	JITENDRA MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /129 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000019/2025
13	D-BLAPL/3333/2026 BLAPL/1238/2026	MOHAMMED SAMIR VS STATE OF ODISHA	SARFARAZ AHMED VS	BALIAPANDA /166 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000002/2026
14	D-BLAPL/3379/2026 BLAPL/1239/2026	BINOD KIDO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DEOGARH /594 /2024 A.D.J.,DEOGARH(Debagarh) ST/0000014/2025
15	D-BLAPL/3615/2026 BLAPL/1240/2026	SONU @ SWARNAJIT PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000222/2022
16	D-BLAPL/3517/2026 BLAPL/1241/2026	NILRAM KALTA VS STATE OF ODISHA	BIKASH KARNA VS	JHARSUGUDA /405 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000041/2025
17	D-BLAPL/3546/2026 BLAPL/1242/2026	GOLAK PRASAD MOHANTY @ SAMBHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	OUPADA /197 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000366/2025
18	D-BLAPL/3551/2026 BLAPL/1243/2026	ELISAYA DIGAL @ ELISIYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /129 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000155/2024
19	D-BLAPL/3619/2026 BLAPL/1244/2026	SIBAJI BAGAL @ SIBA @ SHIBAJI BAGL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KULIANA /217 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001244/2025
20	D-BLAPL/3563/2026 BLAPL/1245/2026	SK. RAFIBUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /478 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000233/2024
21	D-BLAPL/3579/2026 BLAPL/1246/2026	DEEPAK VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /3 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000001/2026
22	D-BLAPL/3581/2026 BLAPL/1247/2026	PRADEEP KUMAR VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /123 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000102/2025
23	D-BLAPL/3662/2026	SK. LALO @ LALO @ SK.LALLOUDIN	RAJENDRA NARAYAN ROUT	DHARMASALA /731 /2025

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	BLAPL/1248/2026	VS STATE OF ODISHA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002398/2025
24	D-BLAPL/3667/2026 BLAPL/1249/2026	MONTU SHARMA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000156/2025
25	D-BLAPL/2173/2026 BLAPL/1250/2026	BILASH CHANDRA RAJ VS STATE OF ODISHA	SUJIT KUMAR DAS VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha) CT/0001260/2024
26	D-BLAPL/3742/2026 BLAPL/1251/2026	GANESH PANIGRAHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BAIDYANATHPUR /475 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000434/2025
27	D-BLAPL/2352/2026 BLAPL/1252/2026	MADHUSUDAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /289 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000106/2025
28	D-BLAPL/2385/2026 BLAPL/1253/2026	SADAM MAJID HUSSAIN @ NEDI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /242 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002097/2024
29	D-BLAPL/3743/2026 BLAPL/1254/2026	ISWAR KULESIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	NARAYANPATNA /51 /2020 ADDL DISTRICT AND SESSIONS JUDGE CT/0000007/2021
30	D-BLAPL/2773/2026 BLAPL/1255/2026	SHOBI @ WASEEM VS STATE OF ODISHA	SK. ZAFARULLA VS	KHETRARAJPUR /93 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000258/2025
31	D-BLAPL/2777/2026 BLAPL/1256/2026	SK. AFZAL @ SEK AFJAL VS STATE OF ODISHA	SK. ZAFARULLA VS	GORUMOHISANI /42 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000037/2025
32	D-BLAPL/3744/2026 BLAPL/1257/2026	JYOTIRANJAN SAW VS STATE OF ODISHA	SUMANTA KUMAR SWAIN VS	NILGIRI /508 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000733/2025
33	D-BLAPL/3694/2026 BLAPL/1258/2026	LIPU @ NIRAKAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /49 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000112/2025
34	D-BLAPL/3173/2026 BLAPL/1259/2026	MAGUNI SAHOO VS	ROHIT RANJAN RAY VS	JANKIA P.S. /327 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K

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35	D-BLAPL/3698/2026 BLAPL/1260/2026	STATE OF ODISHA TIKAN @ RATNAKAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	TR/0000100/2025 SABARANG /249 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002445/2025
36	D-BLAPL/2818/2026 BLAPL/1261/2026	MOTAE @ MOTAI KHUNTIA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MOHULDIHA /72 /2022 A.D.J.,KARANJIA(Mayurbhanj) ST/0000021/2023
37	D-BLAPL/3365/2026 BLAPL/1262/2026	TANTU @ CHANDAN MUNDA @ MUNDHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /154 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000127/2025
38	D-BLAPL/3704/2026 BLAPL/1263/2026	NIRAKAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANTALA /5 /2026 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000009/2026
39	D-BLAPL/3712/2026 BLAPL/1264/2026	BHARATI JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /989 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001913/2025
40	D-BLAPL/3479/2026 BLAPL/1265/2026	REETU MEENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /194 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000100/2025
41	D-BLAPL/3596/2026 BLAPL/1266/2026	PRASANTA MAHALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /23 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000053/2026
42	D-BLAPL/3111/2026 BLAPL/1267/2026	PRATAP BHANJA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /267 /2025 2ND A.D.J.,KHURDA(Khordha) TR/0000099/2025
43	D-BLAPL/3251/2026 BLAPL/1268/2026	SK. ASPAK KADRI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000001/2026
44	D-BLAPL/3713/2026 BLAPL/1269/2026	JITENDRA HATI @ BINI JITENDRA HATI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /7 /2026 A.D.J.,NAWAPARA(Nuapada) SA/0000003/2026
45	D-BLAPL/3731/2026 BLAPL/1270/2026	RAJU BARMAN @ RAJU BRUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SEA BEACH /114 /2025 J.M.F.C.,PURI(Puri) GR/0000326/2025

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46	D-BLAPL/2854/2026 BLAPL/1271/2026	KULAMANI KHATEI @ JATIA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PIPLI /674 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000181/2025
47	D-BLAPL/3589/2026 BLAPL/1272/2026	NIGAMANANDA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /23 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000053/2026
48	D-BLAPL/3488/2026 BLAPL/1273/2026	KUSA NAIK @ KUSHA KANHAR VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /234 /2020 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000023/2022
49	D-BLAPL/3629/2026 BLAPL/1274/2026	PARMESWAR DASH VS STATE OF ODISHA	SIDHARTHA DAS VS	DEOGAON /288 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000026/2025
50	D-BLAPL/3671/2026 BLAPL/1275/2026	SUBHAM ROUT @ CHENTI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ANGUL TOWN /1182 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug) GR/0002729/2025
51	D-BLAPL/3674/2026 BLAPL/1276/2026	SURENDRA PARIDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /173 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000222/2025
52	D-BLAPL/3683/2026 BLAPL/1277/2026	MANAS KUMAR NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000016/2025
53	D-CMP/3617/2026 CMP/244/2026	PURUSOTTAM SONI VS MORDWAJ SONI	RABI NARAYAN BEHERA VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada) CS/0000095/2022
54	D-CMP/4559/2026 CMP/245/2026	SABITRI MANI SAHU VS UPENDRA NATH PATRA	TUSAR KUMAR MISHRA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0000709/2014
55	D-CMP/4415/2026 CMP/246/2026	MANJULA BISI VS MANI KUNTALA BISI	AJAYA KUMAR NANDA VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000232/2010
56	D-CMP/4551/2026 CMP/247/2026	NIBEDITA NAYAK VS SUDHANSU SEKHAR NAYAK	PRABIN DAS VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001194/2024
57	D-CMP/2987/2026	KUMUDINI SAHOO	GOBINDA CHANDRA DAS	//

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	CMP/248/2026	VS KRUSHNA CHANDRA SAHOO	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000288/2011
58	D-CMP/3539/2026 CMP/249/2026	JUGAL KISHORE NAYAK VS MANJULIKA PAL	CHITTA RANJAN PATTNAIK VS	// ADDL. CIVIL JUDGE (SD)-OEAT,DHENK EC/0000005/2023
59	D-CMP/4632/2026 CMP/250/2026	SANTOSH KUMAR AGARWAL VS NANDA KISHORE PRADHAN	BIBHUTI BHUSAN MISHRA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000412/2010
60	D-CMP/4603/2026 CMP/251/2026	BALARAM NAYAK VS GOPAL NAYAK	SAMIR KUMAR MISHRA(SR. ADV.) VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000034/2024
61	D-CMP/4616/2026 CMP/252/2026	JOGENDRA PARSAD BHOLA VS PARBATI JENA	VIVEKANANDA JENA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000399/2020
62	D-CMP/4586/2026 CMP/253/2026	PREM KISHOR PANDA VS KASTURI BISWAL	TRILOCHAN NANDA VS	// DISTRICT & SESSIONS JUDGE,BOLANG CMA/0000020/2023
63	D-CMP/4581/2026 CMP/254/2026	KANHU CHARAN BHOI VS SANTOSH KUMAR BHOI	DERIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),UDALA(Mayurbhanj) CS/0000092/2023
64	D-CMP/4769/2026 CMP/255/2026	NAMITA KUMARI TRIPATHY VS AMITA LATA MOHARANA	BHAWANI SANKAR PANIGRAHI VS	// A.D.J.,BHANJANAGAR(Ganjam) RFA/0000009/2025
65	D-CMP/4644/2026 CMP/256/2026	SUSHILA GADISHYAM VS NILAMADHAB PATRA	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000108/2025
66	D-CMP/3979/2026 CMP/257/2026	HEMANTA KUMAR PATEL VS TIKESWAR PATEL	AJAYA KUMAR NANDA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000017/2015
67	D-CMP/4569/2026 CMP/258/2026	MAHESWAR NAYAK VS UMAKANTA NAYAK	MD. GOLAM MADANI VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal EC/0000062/2023
68	D-CONTC/1450/2026 CONTC/799/2026	MANOJ KUMAR SUBUDHI VS	ADV. VS	// ()

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		B.PARAMESWARAN, COMM.-CUM-SECRETARY, SC AND ST DEVELOPMENT DEPT.		//
69	D-CONTC/2294/2026 CONTC/800/2026	MANORAMA SAHOO VS NARAYAN DIXIT, B.D.O., KAKATPUR	ADV. VS	// ()
70	D-CONTC/2972/2026 CONTC/801/2026	KSHIROD KUMAR BEHERA VS PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ	ADV. VS	// ()
71	D-CONTC/3730/2026 CONTC/802/2026	SHREE BRUNDABAN CHANDRA JEW @ BRUNDABAN JEW, NAYAGARH VS LALATENDU JENA, O.S.J.S. (S.B.)	ADV. VS	// ()
72	D-CONTC/3731/2026 CONTC/803/2026	AMARESWAR MOHARANA VS ARVING SINGH, CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED	ADV VS	// ()
73	D-CONTC/3842/2026 CONTC/804/2026	BIJAYA KU.PRADHAN VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()
74	D-CONTC/3843/2026 CONTC/805/2026	SAROJ KU.PRADHAN VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()
75	D-CONTC/3867/2026 CONTC/806/2026	MANORANJAN DAS VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()
76	D-CONTC/3874/2026 CONTC/807/2026	SANTANU KUMAR MOHAPATRA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()
77	D-CONTC/3885/2026 CONTC/808/2026	NARAYAN SATAPATHY VS JAYADARTHA ACHARYA, OAS	SIVA SANKAR CHAINI VS	// ()
78	D-CONTC/4132/2026 CONTC/809/2026	HARIHAR KHATUA VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	BIJAYALAXMI SAHOO VS	// ()
79	D-CONTC/4147/2026 CONTC/810/2026	UDAYANATH SAHOO VS PRIYABRAT PANDA, SENIOR ASSISTANT REGISTRAR OF COOPERATIVE SOCIETIES, BHUBANESWAR	ADV. VS	// ()

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80	D-CONTC/4187/2026 CONTC/811/2026	MANOJ KUMAR PATEL VS Y.B. KHURANIA, I.P.S.	ADYASIDHI MISHRA VS	// 0 //
81	D-CONTC/4252/2026 CONTC/812/2026	BIJAYA KUMAR DHAL VS ARAVIND AGRAWAL, I.A.S.	SUBRATA MISHRA VS	// 0 //
82	D-CONTC/4257/2026 CONTC/813/2026	KUMARI ANNAPURNA BARAL VS SUBHA SARMA, IAS	ADV. VS	// 0 //
83	D-CONTC/4295/2026 CONTC/814/2026	ASHOK KUMAR DAS VS SUBHA SARMA, IAS	ADV. VS	// 0 //
84	D-CONTC/4300/2026 CONTC/815/2026	SUBHENDU SEKHAR SAHOO VS USHA PADHI, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT.	ADV VS	// 0 //
85	D-CONTC/4305/2026 CONTC/816/2026	SOUBHAGYA KUMAR MEHER VS B. PARAMESWARAN, SECRETARY ST AND SC DEVELOPMENT DEPTT.	ADV VS	// 0 //
86	D-CONTC/4313/2026 CONTC/817/2026	JAYANARAYAN PRADHAN VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
87	D-CONTC/4320/2026 CONTC/818/2026	DEBENDRA KUMAR BADHAI VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
88	D-CONTC/4324/2026 CONTC/819/2026	T.HADIBANDHU PATRA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// 0 //
89	D-CONTC/4329/2026 CONTC/820/2026	RASHMITA PRADHAN VS SASHIBHUSAN MISHRA, OAS 1	AMIT PRASAD BOSE VS	// 0 //
90	D-CONTC/4332/2026 CONTC/821/2026	CHANDRA SEKHAR MAHARANA VS GIRISH S.N, IAS	ADV. VS	// 0 //
91	D-CONTC/4335/2026	KEDAR MOHAPATRA	ADV.	//

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	CONTC/822/2026	VS ARAVIND AGRAWAL, I.A.S	VS	0 //
92	D-CONTC/4471/2026 CONTC/823/2026	RAKESH RANJAN KISHORE SAHOO VS AJAY KUMAR PATRA, DISTRICT EDUCATION OFFICER, GANJAM	ADV VS	// 0 //
93	D-CONTC/4514/2026 CONTC/824/2026	DINABANDHU PARIDA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
94	D-CONTC/4516/2026 CONTC/825/2026	DEDBENDRA KUMAR MOHANTY VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
95	D-CONTC/4526/2026 CONTC/826/2026	SIBANANDA PANIGRAHI VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
96	D-CONTC/53492/2025 CONTC/827/2026	JAGANNATH BARIK VS ANU GARG, IAS	DIBYAJYOTI NAYAK VS	// 0 //
97	D-CONTC/466/2026 CONTC/828/2026	SUKANTI MOHANTY VS DR. N.THIRUMALLA NAIK, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/2693/2026 CONTC/829/2026	NIRANJAN MISHRA VS BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION ,BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/3690/2026 CONTC/830/2026	RASIKAN BUD VS INDRAMANI TRIPATHY, IAS	ADV. VS	// 0 //
100	D-CONTC/3693/2026 CONTC/831/2026	KLARA BAGE VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// 0 //
101	D-CONTC/3953/2026 CONTC/832/2026	SHANKAR KUMAR PANDA VS BIDHUBHUSAN MISHRA, V.C., SAMBALPUR UNIVERSITY	ADV. VS	// 0 //
102	D-CONTC/3964/2026 CONTC/833/2026	SWARNANJALI MISRA VS	ADV. VS	// 0

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103	D-CONTC/4624/2026 CONTC/834/2026	SACHIDANANDA NAYAK, OAS (S) GANESH CHANDRA DAS VS BHABATOSH MALLICK, TAHASILDAR, CHANDABALI	ADV. VS	// // ()
104	D-CONTC/4872/2026 CONTC/835/2026	BASANTA KUMAR SAHOO VS KESHAB MEHER, D.E.O., JAGATSINGHPUR	ADV. VS	// // ()
105	D-CONTC/4634/2026 CONTC/836/2026	MANOJ KUMAR DAKUA VS VISHAL KUMAR DEV, IAS,PRINCIPAL SECRETARY ENERGY DEPARTMENT,BHUBANESWAR	ADV VS	// // ()
106	D-CRLA/3126/2026 CRLA/140/2026	KRUSHNA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /17 /2020 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000011/2020
107	D-CRLA/1976/2026 CRLA/141/2026	SOUMENDRA KUMAR MOHANTY VS INITIATING OFFICER, DEPUTY COMMISSIONER OF INCOME TAX, BBSR	PRAKASH CHANDRA SETHI VS	/ /0 () //
108	D-CRLA/1979/2026 CRLA/142/2026	GAGAN BIHARI MALLIK VS INITIATING OFFICER DEPUTY COMMISSIONER OF INCOME TAX, BBSR	PRAKASH CHANDRA SETHI VS	/ /0 () //
109	D-CRLA/3386/2026 CRLA/143/2026	SARBESWAR NANDA VS STATE OF ODISHA	GOURI MOHAN RATH VS	TIGIRIA /129 /2020 A.D.J.,ATHAGARH(Cuttack) ST/0000044/2020
110	D-CRLA/2306/2026 CRLA/144/2026	RASHMI RANJAN MALLIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	AUL /258 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000097/2021
111	D-CRLA/3452/2026 CRLA/145/2026	HEMRAJ BESAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	JHARSUGUDA GRPS /24 /2021 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000023/2021
112	D-CRLMA/3318/2026 CRLMA/23/2026	BIGHNA@BIGHINI@BIGHNESH NAYAK@ RAJA @ BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /62 /2017 A.D.J.,ATHAGARH(Cuttack) ST/0000001/2026
113	D-CRLMA/3330/2026 CRLMA/24/2026	BIGHNA@BIGHINI@BIGHNESH NAYAK@ RAJA @ BIGHNESWAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NARASINGHPUR /25 /2021 A.D.J.,ATHAGARH(Cuttack) ST/0000003/2026

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114	D-CRLMA/1887/2026 CRLMA/25/2026	KUSMAN TANDI VS STATE OF ODISHA	ADV. VS	BRAJARAJNAGAR /198 /2025) //
115	D-CRLMC/3503/2026 CRLMC/412/2026	KUMAR MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /154 /2015 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000027/2020
116	D-CRLMC/35184/2025 CRLMC/413/2026	SK. MINNAT @ SK. MINAT VS STATE OF ODISHA	SAMIR KUMAR MISHRA (SR. ADV.) VS	BASTA /138 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000130/2025
117	D-CRLMC/3511/2026 CRLMC/414/2026	UMA SHANKAR BAGH@BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHITRAKONDA /69 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000223/2025
118	D-CRLMC/3530/2026 CRLMC/415/2026	GOLEKHA BEHERA@ GOLEKH CHANDRA BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar CRMC/0000102/2025
119	D-CRLMC/3533/2026 CRLMC/416/2026	GOLEKHA BEHERA@ GOLEKH CHANDRA BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar CRMC/0000083/2024
120	D-CRLMC/3417/2026 CRLMC/417/2026	SURESH KUMAR MOHAPATRA @ SURIA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SPL.TASK FORCE /13 /2023 2ND A.D.J.,KHURDA(Khordha) TR/0000068/2023
121	D-CRLMC/1695/2026 CRLMC/418/2026	NAGENDRA SOREN@NAGEN SOREN VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /151 /2020 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000129/2020
122	D-CRLMC/3259/2026 CRLMC/419/2026	LUCKY SETHU@LAXMISHAR@ LAKSHMIDHAR SETHI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHARABEL NAGAR P.S. /71 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000179/2021
123	D-CRLMC/2377/2026 CRLMC/420/2026	SUBRAT DAS VS SANGHAMITRA PATTNAIK	DEEPAK RANJAN SUNDARAY VS	//0 JUDGE FAMILY COURT,KHURDA(Khor CRA/0000145/2024
124	D-CRLMC/3327/2026 CRLMC/421/2026	ARAVI MOHAPATRA VS STATE OF ODISHA	SWETLANA DAS VS	BHUBANESWAR VIGILANCE /69 /2010 SPECIAL JUDGE,BHUBANESWAR(Khor GR/0000070/2010
125	D-CRLMC/3221/2026	KANHA@SANJEEB KUMAR MANDAL	PRAKASH CHANDRA DASH	NISCHINTAKOILI /87 /2023

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	CRLMC/422/2026	VS STATE OF ODISHA	VS	P.O SPL.COURT SC AND ST (POA) ACT, CT/0000123/2023
126	D-CRLMC/3585/2026 CRLMC/423/2026	SUDAM BEHERA VS STATE OF ODISHA	JASHOBANTA DASH VS	//0 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud ICC/0000026/2018
127	D-CRLMC/3609/2026 CRLMC/424/2026	JARASINDHU HALDAR VS THE STATE OF ODISHA	MANGU NANDY VS	//0 DISTRICT AND SESSIONS JUDGE,MALK TR/0000124/2019
128	D-CRLMC/1489/2026 CRLMC/425/2026	BIJAY GOLDAR VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	CHANDRASEKHARPUR /681 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001873/2025
129	D-CRLMP/3043/2026 CRLMP/169/2026	VICTIM VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	KHALLIKOTE /788 /2025 (//
130	D-CRLMP/2945/2026 CRLMP/170/2026	MANJU NAIK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	//0 (//
131	D-CRLMP/2716/2026 CRLMP/171/2026	SWASTIK KUMAR PATEL VS PHOENIX INDIA RESEARCH AND DEVELOPMENT GROUP PVT. LTD., KOLKATA	KALINGA KESHARI MOHAPATRA VS	//0 (//
132	D-CRLMP/3803/2026 CRLMP/172/2026	BIJAYA MANJARI SATPATHY VS SOROJ RANJAN PARIDA	MOHIT AGARWAL VS	//0 (//
133	D-CRLMP/3462/2026 CRLMP/173/2026	TYOPHOON PARIJA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
134	D-CRLMP/3304/2026 CRLMP/174/2026	RAJALAXMI BARIK VS STATE OF ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS	MAHANGA /381 /2026 (//
135	D-CRLREV/3594/2026 CRLREV/116/2026	RANJU PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	ODAGAON /15 /2019 A.D.J.,ODAGAON(Nayagarh) ST/0000110/2023
136	D-CRLREV/3441/2026 CRLREV/117/2026	ASHOK MANDAL VS	UMAKANTA BARIK VS	UMERKOTE /36 /2007 A.D.J.,UMERKOTE(Nabarangapur)

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137	D-CRLREV/3543/2026 CRLREV/118/2026	STATE OF ODISHA ABHAYA KUMAR NAYAK@ ABHAYA NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CRA/0000002/2022 DHENKANAL SADAR /95 /2012 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000034/2014
138	D-CRLREV/3317/2026 CRLREV/119/2026	BALKRUSHNA@BALAKRUSHNA ROHIDAS VS RUDRAPRATAP MEHER	BIJAYA KUMAR RAGADA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBAL CRA/0000005/2024
139	D-CRLREV/3690/2026 CRLREV/120/2026	MUNA NAIK@MANOJ NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	DASPALLA /109 /2014 DISTRICT AND SESSIONS JUDGE,NAYAGUDA CRA/0000024/2022
140	D-FAO/3738/2026 FAO/54/2026	DIRECTOR, M/S. VISA STEEL LTD.,JAJPUR VS JAJATI KESHARI PATTANAIAK	SHIBASHISH MISRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000160/2022
141	D-FAO/3380/2026 FAO/55/2026	MANDODARI SETHY VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000013/2025
142	D-FAO/48635/2025 FAO/56/2026	D.M.,UNITED INDIA INSURANCE CO.LTD., CUTTACK VS PRAMOD SAMAL	RAMESH CHANDRA SAHOO 1 VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000173/2023
143	D-MACA/50539/2025 MACA/122/2026	MANAGER, LEGAL(T.P. CLAIM), NATIONAL INSURANCE CO.LTD., BHUBANESWAR VS SURU MUNDA	PRAMOD KUMAR TRIPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000107/2018
144	D-MACA/53958/2025 MACA/123/2026	MANAGER, (OFFICER IN CHARGE) ODISHA TP HUB, M/S. NATIONAL INSURANCE CO.LTD.,BHUBANESWAR VS SUBASH CHANDRA PRADHAN	PRAMOD KUMAR TRIPATHY VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000147/2022
145	D-MACA/47339/2025 MACA/124/2026	RAJKISHORE SINHA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000089/2023
146	D-MACA/3/2026 MACA/125/2026	ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS BANA DEI@BEWA	RIMJHIMBALA PATI VS	// VITH M.A.C.T. KHURDA(Khordha) Mac/0000055/2013
147	D-MACA/2893/2026 MACA/126/2026	MANAGER, NEW INDIA ASSURANCE CO.LTD.,JAMSHEDPUR VS SURATHA SI	ADAM ALI KHAN VS	// III M.A.C.T.,RAIRANGPUR(Mayurbhanj) Mac/0000003/2019

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148	D-MATA/4044/2026 MATA/43/2026	BHIMA ROHIDAS VS HARIPRIYA @ CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	// JUDGE, FAMILY COURT, JHARSGUDA(Cuttack) CP/0000070/2024
149	D-MATA/3228/2026 MATA/44/2026	LAXMI DAS VS RITESH KUMAR SINGH @ CHHOTU	DIPTI RANJAN BHOKTA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000012/2023
150	D-MSA/3214/2026 MSA/9/2026	GRAND BAZAAR DEVELOPERS LLP,BBSR VS SUNIL KUMAR MOHAPATRA	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL CUTTACK/0000039/2024
151	D-RPFAM/52510/2025 RPFAM/44/2026	HARAPRIYA NATH VS AJAY KUMAR NATH	PITAMBAR PATRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000268/2019
152	D-RSA/1526/2026 RSA/61/2026	SARAT CHANDRA MOHANTY VS BASANTI MANJARI PATRA	LAXMINARAYAN PATEL VS	// A.D.J.,SONEPUR(Sonepur) RFA/0000020/2023
153	D-RSA/4904/2026 RSA/62/2026	RASMITA KUMARI DHARA VS UMESH CHANDRA SABAT	DEBASISH SAMAL VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR RFA/0000031/2013
154	D-RVWPET/2112/2026 RVWPET/26/2026	UNION OF INDIA VS PRONAB PHUKAN	PRATIMA NAYAK,C.G.C VS	// () //
155	D-RVWPET/2160/2026 RVWPET/27/2026	UNION OF INDIA VS SNEHALATA PADHI	PRATIMA NAYAK,C.G.C VS	// () //
156	D-RVWPET/397/2026 RVWPET/28/2026	SUSHILA DASH VS DEBENDRA KUMAR NANDA	SATYAJIT PALATASINGH VS	// () //
157	D-RVWPET/55034/2025 RVWPET/29/2026	UNION OF INDIA VS BILASINI BISWAL	KARUNAKAR NAYAK(SR. PANEL COUNSEL) VS	// () //
158	D-TRP(C)/2723/2026 TRP(C)/30/2026	SILI NAYAK VS MANGARAJ PRADHAN	LAKSMIDHAR KABI VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000182/2025
159	D-WA/1562/2026	FIELD MOTOR PRIVATE LIMITED, CUTTACK	RAMACHANDRA PANIGRAHY	//

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	WA/220/2026	VS STATE OF ODISHA	VS	0 //
160	D-WA/4397/2026 WA/221/2026	STATE OF ODISHA VS RAMESH CHANDRA CHAND	SANJIB SWAIN,A.G.A VS	// 0 //
161	D-WA/4394/2026 WA/222/2026	STATE OF ODISHA VS KRUSHNA CHANDRA PARIDA	SATYABRATA MOHANTY,A.G.A VS	// 0 //
162	D-WA/4446/2026 WA/223/2026	MONIKA PURNIMA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
163	D-WA/4450/2026 WA/224/2026	STATE OF ODISHA VS DR.SNEHALATA JENA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
164	D-WA/4453/2026 WA/225/2026	STATE OF ODISHA VS BHAJAHARI GHADAI	SAROJ KUMAR JEE,A.G.A VS	// 0 //
165	D-WA/4451/2026 WA/226/2026	PAMULYA KUMAR GOUDA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
166	D-WA/4461/2026 WA/227/2026	AKASH PADHI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
167	D-WA/4465/2026 WA/228/2026	BHABANI SHANKAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
168	D-WA/4460/2026 WA/229/2026	STATE OF ODISHA VS PRAVAT KUMAR PATRA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
169	D-WA/4470/2026 WA/230/2026	ABHIJIT BAIRAGI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
170	D-WA/4462/2026 WA/231/2026	MANAS CHANDRA SAHOO VS	MITU KUMAR BISWAL VS	// 0

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171	D-WA/4468/2026 WA/232/2026	STATE OF ODISHA SUBHASIS SAHOO VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// // 0 //
172	D-WA/4511/2026 WA/233/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, KHURDA VS DEEPAK KUMAR MOHAPATRA	GYANA RANJAN MAHAPATRA VS	// 0 //
173	D-WA/4463/2026 WA/234/2026	MOHAMMED HEDAYAT RABBANI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
174	D-WA/51273/2025 WA/235/2026	ODISHA STAFF SELECTION COMMISSION (OSSC) , KHURDA VS RAMAKANTA PRADHAN	SANJIB SWAIN VS	// 0 //
175	D-WA/2318/2026 WA/236/2026	DHARMENDRA KUMAR SWAIN @ DABANANDA SWAIN VS SUNIL KUMAR SAMAL	BINAYA KUMAR MOHANTY VS	// 0 //
176	D-WA/4639/2026 WA/237/2026	M/S. NKC PROJECTS PVT LTD.,GURGAON,HARYANA VS CHIEF ENGINEER (ROADS 1),NIRMAN SODH,BBSR	SIDHANT DWIBEDI VS	// 0 //
177	D-WA/48761/2025 WA/238/2026	STATE OF ODISHA VS DAYANIDHI PANIGRAHI	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
178	D-WP(C)/4580/2026 WP(C)/3926/2026	M/S.PRASANT KUMAR, CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
179	D-WP(C)/4766/2026 WP(C)/3927/2026	MANAS RANJAN MAHARANA VS STATE OF ODISHA	SIDHESWAR MALLICK VS	// 0 //
180	D-WP(C)/4413/2026 WP(C)/3928/2026	LALITA KUMBHAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
181	D-WP(C)/2909/2026 WP(C)/3929/2026	KANCHANBALA NAYAK VS STATE OF ODISHA	MAHESWAR MAHARANA VS	// 0 //

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182	D-WP(C)/4410/2026 WP(C)/3930/2026	DURGAMADHAB SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
183	D-WP(C)/3021/2026 WP(C)/3931/2026	MADHAB CHANDRA DASH VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
184	D-WP(C)/4271/2026 WP(C)/3932/2026	SATYABADI JENA VS COMMISSIONER CONSOLIDATION, ODISHA, BBSR	SUBRAT KUMAR NAYAK VS	// 0 //
185	D-WP(C)/4356/2026 WP(C)/3933/2026	GURU PARAJA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
186	D-WP(C)/4361/2026 WP(C)/3934/2026	SUPARNA SONAM NAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
187	D-WP(C)/3500/2026 WP(C)/3935/2026	AKSHAYA KUMAR DAS VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
188	D-WP(C)/48095/2025 WP(C)/3936/2026	NARESH SIAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //
189	D-WP(C)/4491/2026 WP(C)/3937/2026	M/S BIRAJA ELECTRICALS AND CONSTRUCTION, JAJAPUR VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CENTRAL ZONE-II, CUTTACK	KAJAL SAHOO VS	// 0 //
190	D-WP(C)/4424/2026 WP(C)/3938/2026	RAJAKISHOR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
191	D-WP(C)/4467/2026 WP(C)/3939/2026	GOURI MANIPATRA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
192	D-WP(C)/4250/2026 WP(C)/3940/2026	SUSMITA BARIK VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
193	D-WP(C)/4229/2026	SARATA KUMAR RAUTA	SATYAJIT SAMAL	//

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	WP(C)/3941/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4366/2026 WP(C)/3942/2026	SUSILA PADHY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
195	D-WP(C)/4348/2026 WP(C)/3943/2026	BHARATI PATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
196	D-WP(C)/4265/2026 WP(C)/3944/2026	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
197	D-WP(C)/4376/2026 WP(C)/3945/2026	NUADEI SINDUR VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
198	D-WP(C)/4350/2026 WP(C)/3946/2026	SANDHYARANI ROUT VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
199	D-WP(C)/4266/2026 WP(C)/3947/2026	M/S. SUSHREESARADA CONSTRUCTION PVT. LTD., PHULNAKHARA, CUTTACK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
200	D-WP(C)/4378/2026 WP(C)/3948/2026	MUKUNDA SUNA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
201	D-WP(C)/4362/2026 WP(C)/3949/2026	DR. NILAMADHAB DASH VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
202	D-WP(C)/4254/2026 WP(C)/3950/2026	SUBASH MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
203	D-WP(C)/4654/2026 WP(C)/3951/2026	PARTHASARATHI PRADHAN VS STATE OF ODISHA	SUBHRAJEET JENA VS	// 0 //
204	D-WP(C)/4404/2026 WP(C)/3952/2026	STATE OF ODISHA VS	AISHWARYA DASH, A.S.C VS	// 0

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205	D-WP(C)/4380/2026 WP(C)/3953/2026	D BANITA DORA TANKADHAR BAG VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //
206	D-WP(C)/4771/2026 WP(C)/3954/2026	RANJAN KUMAR PATRI VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
207	D-WP(C)/3654/2026 WP(C)/3955/2026	MAYADHAR DALAI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
208	D-WP(C)/4443/2026 WP(C)/3956/2026	STATE OF ODISHA VS M/S RAHEE AGARWAL ST JV, CUTTACK	SUNIL MISHRA, S.C VS	// 0 //
209	D-WP(C)/2813/2026 WP(C)/3957/2026	RABINDRANATH ACHARYA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
210	D-WP(C)/4765/2026 WP(C)/3958/2026	KISHOR CHANDRA KHATUA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
211	D-WP(C)/3969/2026 WP(C)/3959/2026	JAYAPAL BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
212	D-WP(C)/4478/2026 WP(C)/3960/2026	MANJULATA SAHOO VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
213	D-WP(C)/2818/2026 WP(C)/3961/2026	DR.BHARATI BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
214	D-WP(C)/4221/2026 WP(C)/3962/2026	GOKULANANDA SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
215	D-WP(C)/4536/2026 WP(C)/3963/2026	RAKESH KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //

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216	D-WP(C)/4645/2026 WP(C)/3964/2026	MANAS RANJAN PRADHAN VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
217	D-WP(C)/4558/2026 WP(C)/3965/2026	MANORANJAN SAHOO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
218	D-WP(C)/4713/2026 WP(C)/3966/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD, BHUBANESWAR VS DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR	RANJAN KUMAR ROUT VS	// 0 //
219	D-WP(C)/4835/2026 WP(C)/3967/2026	SUKANTI SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
220	D-WP(C)/4567/2026 WP(C)/3968/2026	DOLA GOBINDA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/2819/2026 WP(C)/3969/2026	MAMINA ROUT VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
222	D-WP(C)/4612/2026 WP(C)/3970/2026	ANANGA BHIMA BISWAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
223	D-WP(C)/4604/2026 WP(C)/3971/2026	RASMITA SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
224	D-WP(C)/4588/2026 WP(C)/3972/2026	PRASANT KUMAR NAYAK VS UNION OF INDIA	DIPTIRANJAN MOHAPATRA VS	// 0 //
225	D-WP(C)/4615/2026 WP(C)/3973/2026	ANANGA BHIMA BISWAL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
226	D-WP(C)/2172/2026 WP(C)/3974/2026	KAILASH CHANDRA PANDA VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
227	D-WP(C)/4605/2026	ANANGA BHIMA BISWAL	HARIPAD MOHANTY	//

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	WP(C)/3975/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/4816/2026 WP(C)/3976/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
229	D-WP(C)/3645/2026 WP(C)/3977/2026	SUSHIL KUMAR DASH VS BRANCH MANAGER, CANARA BANK, JAGATSINGHPUR BRANCH, JAGATSINGHPUR	SUBASH CHANDRA ACHARYA VS	// 0 //
230	D-WP(C)/4224/2026 WP(C)/3978/2026	PURNA CHANDRA PARIDA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	// 0 //
231	D-WP(C)/4735/2026 WP(C)/3979/2026	AKASH ABHISEK BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
232	D-WP(C)/4647/2026 WP(C)/3980/2026	CHUDAMANI NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
233	D-WP(C)/4756/2026 WP(C)/3981/2026	M/S.JAI MAA TARINI FOOD PRODUCTS, BOLANGIR VS STATE OF ODISHA	MANOJ KUMAR PRADHAN VS	// 0 //
234	D-WP(C)/4745/2026 WP(C)/3982/2026	SUMANTA KUMAR MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
235	D-WP(C)/4225/2026 WP(C)/3983/2026	TANUJA KUMARI NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
236	D-WP(C)/4672/2026 WP(C)/3984/2026	BICHITRA NARAYAN MISHRA VS UNION OF INDIA	SIDHARTHA SANKAR RAY (2) VS	// 0 //
237	D-WP(C)/4843/2026 WP(C)/3985/2026	M/S RAINBOW ADVERTISERS, URALI, CUTTACK VS ASSISTANT COMMISSIONER GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUTTACK	CHOUDHURY SATYAJIT MISRA VS	// 0 //
238	D-WP(C)/4975/2026 WP(C)/3986/2026	NITIN KUMAR SAHOO VS	JAGAMOHAN PATTANAİK VS	// 0

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239	D-WP(C)/4705/2026 WP(C)/3987/2026	STATE OF ODISHA Dr. SANDEEP BAL VS	SOUBHAGYA SWAIN VS	// // 0
240	D-WP(C)/4194/2026 WP(C)/3988/2026	STATE OF ODISHA PIYUSH AGRAWAL VS	KUNAL KUMAR SWAIN VS	// // 0
241	D-WP(C)/4733/2026 WP(C)/3989/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI RAMANATH SETHY VS	SAMEER KUMAR DAS VS	// // 0
242	D-WP(C)/4306/2026 WP(C)/3990/2026	STATE OF ODISHA BHIMASEN SETHI VS	MANAS KUMAR CHAND VS	// // 0
243	D-WP(C)/4707/2026 WP(C)/3991/2026	THE STATE OF ODISHA SANTOSH BEHERA VS	SOUBHAGYA SWAIN VS	// // 0
244	D-WP(C)/4307/2026 WP(C)/3992/2026	STATE OF ODISHA AJIT KUMAR MOHANTY VS	AMIT PRASAD BOSE VS	// // 0
245	D-WP(C)/3226/2026 WP(C)/3993/2026	STATE OF ODISHA PRAFULLA DAS VS	SARAT KUMAR BEHERA VS	// // 0
246	D-WP(C)/3391/2026 WP(C)/3994/2026	STATE OF ODISHA DILLIP KUMAR SAHOO VS	RAKESH KUMAR SARANGI VS	// // 0
247	D-WP(C)/4607/2026 WP(C)/3995/2026	STATE OF ODISHA MANAS RANJAN RANA VS	SAMEER KUMAR DAS VS	// // 0
248	D-WP(C)/3834/2026 WP(C)/3996/2026	STATE OF ODISHA UMESH KUMAR PATTANAIAK VS	SANJAY KUMAR PATRA VS	// // 0
249	D-WP(C)/2300/2026 WP(C)/3997/2026	STATE OF ODISHA PRITAM SINGH VS UNION OF INDIA	CHANDRAKANTA NAYAK VS	// // 0 //

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250	D-WP(C)/4659/2026 WP(C)/3998/2026	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
251	D-WP(C)/4732/2026 WP(C)/3999/2026	PRASANTA KUMAR SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/4826/2026 WP(C)/4000/2026	BIJAYALAXMI PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
253	D-WP(C)/4844/2026 WP(C)/4001/2026	ADIKANDA PRADHAN VS SECRETARY TO GOVERNMENT, SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPARTMENT CUM CHAIRMAN	MANAS PATI VS	// 0 //
254	D-WP(C)/4246/2026 WP(C)/4002/2026	NAYANI PRADHAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
255	D-WP(C)/3968/2026 WP(C)/4003/2026	BANGA BHOI VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
256	D-WP(C)/3784/2026 WP(C)/4004/2026	SACHITRA NANDA SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. BHUBANESWAR	MIHIR KANTA RATH VS	// 0 //
257	D-WP(C)/3139/2026 WP(C)/4005/2026	DHIREN KUMAR PRADHAN VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
258	D-WP(C)/4433/2026 WP(C)/4006/2026	CHAKRADHARA INSTITUTE OF REHABILITATION SCIENCES, BHUBANESWAR VS UNION OF INDIA	PRABHU PRASANNA BEHERA VS	// 0 //
259	D-WP(C)/4658/2026 WP(C)/4007/2026	ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
260	D-WP(C)/3835/2026 WP(C)/4008/2026	BARAL BHASKAR VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
261	D-WP(C)/4560/2026	M/S SHIVAM DISTRIBUTORS, CUTTACK	ATUL TRIPATHY	//

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	WP(C)/4009/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/4371/2026 WP(C)/4010/2026	PATITA PABAN RAY VS COMMISSIONER OF ENDOWMENTS, ODISHA,BHUBANESWAR	SANJAY KUMAR DAS VS	// 0 //
263	D-WP(C)/4611/2026 WP(C)/4011/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
264	D-WP(C)/4614/2026 WP(C)/4012/2026	LIPINA MAHARANA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
265	D-WP(C)/3831/2026 WP(C)/4013/2026	DURGA PRASAD PRADHAN VS THE LAND ACQUISITION ZONE OFFICER, KHORDHA ROAD - BOLANGIR NEW B.G. RAIL LINK PROJECT, NAYAGARH	ASUTOSH SAHOO VS	// 0 //
266	D-WP(C)/4619/2026 WP(C)/4014/2026	MONALISA ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
267	D-WP(C)/3851/2026 WP(C)/4015/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
268	D-WP(C)/4617/2026 WP(C)/4016/2026	GOUTAM SAMANTARAY VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
269	D-WP(C)/4656/2026 WP(C)/4017/2026	RABINDRA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
270	D-WP(C)/4585/2026 WP(C)/4018/2026	PRADEEP KUMAR SAMANTARAYA VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR-3	SAROJA KANTA SAMAL VS	// 0 //
271	D-WP(C)/4339/2026 WP(C)/4019/2026	YARLAGADDA SAI SINDHU VS THE STATE OF ODISHA	MITALEE JESTHI VS	// 0 //
272	D-WP(C)/4584/2026 WP(C)/4020/2026	SAROJINI MOHAPATRA VS	LINGARAJ DASH VS	// 0

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273	D-WP(C)/4590/2026 WP(C)/4021/2026	STATE OF ODISHA M/S JODABADIA MIP PANI PANCHAYAT NO 2 TUMUSINGA, DHENKANAL VS	BHABANI PRASAD MOHANTY VS	// // ()
274	D-WP(C)/4555/2026 WP(C)/4022/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK, ODISHA SWAGATIKA MISHRA VS	SUKANTA KUMAR MISHRA VS	// // ()
275	D-WP(C)/446/2026 WP(C)/4023/2026	STATE OF ODISHA M.V.V. SATYANARAYANA VS	ABHILASH MISHRA VS	// // ()
276	D-WP(C)/4573/2026 WP(C)/4024/2026	UNION OF INDIA TAPAN KUMAR BARAL VS	SOUBHAGYA KUMAR RATH VS	// // ()
277	D-WP(C)/4839/2026 WP(C)/4025/2026	SUB COLLECTOR, BHUBANESWAR MISRA PANCHABIHA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
278	D-WP(C)/3884/2026 WP(C)/4026/2026	STATE OF ODISHA LAXMI NARAYAN MAHAPRABHU BIJE, DHANUPALLI, SAMBALPUR VS	AKSHYA KUMAR SAHOO VS	// // ()
279	D-WP(C)/4583/2026 WP(C)/4027/2026	HINDU RELIGIOUS ENDOWMENT DEPARTMENT, BHUBANESWAR ASIM PATEL VS	UPENDRA KUMAR SAMAL VS	// // ()
280	D-WP(C)/4961/2026 WP(C)/4028/2026	MAHANADI COALFIELDS LTA., SAMBALPUR PRAFULLA KUMAR BEHERA VS	ASHOK DAS VS	// // ()
281	D-WP(C)/4589/2026 WP(C)/4029/2026	STATE OF ODISHA ASWINI KUMAR PATEL VS	UPENDRA KUMAR SAMAL VS	// // ()
282	D-WP(C)/3960/2026 WP(C)/4030/2026	MAHANADI COALFIELDS LTD., SAMBALPUR ANSUMAN LENKA VS	SUBHADUTTA ROUSTRAY VS	// // ()
283	D-WP(C)/4731/2026 WP(C)/4031/2026	STATE OF ODISHA SUKU MANDAL VS	SAMEER KUMAR DAS VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/4587/2026 WP(C)/4032/2026	PRAKASINI PATEL VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
285	D-WP(C)/4137/2026 WP(C)/4033/2026	SWARNAPRAVA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
286	D-WP(C)/4363/2026 WP(C)/4034/2026	M/S.SEVEN STAR SECURITY AND MAINTENANCE SERVICE AGENCY , BHUBANESWAR VS DEPUTY DIRECTOR (REVENUE) ESIC, BHUBANESWAR	SOMANATH MISHRA VS	// 0 //
287	D-WP(C)/4976/2026 WP(C)/4035/2026	MINORITY EDUCATIONAL TRUST, SAMBALPUR VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
288	D-WP(C)/4151/2026 WP(C)/4036/2026	MANMOHAN BHUINBAL VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/4642/2026 WP(C)/4037/2026	NAIMUN BIBI VS CHIEF MANAGER CUM AUTHORISED OFFICER	ASHOK KUMAR SAHOO VS	// 0 //
290	D-WP(C)/4664/2026 WP(C)/4038/2026	JANAK RAM PATEL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
291	D-WP(C)/4990/2026 WP(C)/4039/2026	DR. RUCHA CHHAJED VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
292	D-WP(C)/4596/2026 WP(C)/4040/2026	SUBRAT KUMAR RAY VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
293	D-WP(C)/4594/2026 WP(C)/4041/2026	SUJATA ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
294	D-WP(C)/4593/2026 WP(C)/4042/2026	BHARATI RAY VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
295	D-WP(C)/4665/2026	PRATIKSHYA DEHURY	NALINI KANTA SAHOO	//

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	WP(C)/4043/2026	VS STATE BANK OF INDIA, HINGULA AREA, ANGUL	VS	0 //
296	D-WP(C)/4358/2026 WP(C)/4044/2026	NITYANADA DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
297	D-WP(C)/4599/2026 WP(C)/4045/2026	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
298	D-WP(C)/3310/2026 WP(C)/4046/2026	SAMBIT KUMAR BEHURA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
299	D-WP(C)/3313/2026 WP(C)/4047/2026	SAROJ KANTA BEJ VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
300	D-WP(C)/4591/2026 WP(C)/4048/2026	TRILOCHAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
301	D-WP(C)/4679/2026 WP(C)/4049/2026	NIRUPAMA MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	// 0 //
302	D-WP(C)/4939/2026 WP(C)/4050/2026	SUJIT DEHURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
303	D-WP(C)/4600/2026 WP(C)/4051/2026	JAYANTI BHINSAL VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
304	D-WP(C)/4643/2026 WP(C)/4052/2026	PRADEEP KUMAR DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
305	D-WP(C)/4414/2026 WP(C)/4053/2026	BIRANCHI MAHANANDA VS STATE OF ORISSA	KSHIROD KUMAR ROUT VS	// 0 //
306	D-WP(C)/4601/2026 WP(C)/4054/2026	ANANGA BHIMA BISWAL VS	HARIPAD MOHANTY VS	// 0

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307	D-WP(C)/4649/2026 WP(C)/4055/2026	STATE OF ODISHA GOLAP INSTITUTE OF MEDICAL SCIENCE, RADHARAMANPUR, CUTTACK VS	PRATIK DASH VS	// // ()
308	D-WP(C)/4749/2026 WP(C)/4056/2026	STATE OF ODISHA PATITAPABAN SWAIN VS	SOUBHAGYA SWAIN VS	// // ()
309	D-WP(C)/2046/2026 WP(C)/4057/2026	STATE OF ODISHA SUSANTA KUMAR PANDA VS	SAMEER KUMAR DAS VS	// // ()
310	D-WP(C)/4546/2026 WP(C)/4058/2026	STATE OF ODISHA SWATI MOHAPATRA VS	MANAS PATI VS	// // ()
311	D-WP(C)/4637/2026 WP(C)/4059/2026	STATE OF ODISHA KALINGA WARRIORS, CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// // ()
312	D-WP(C)/4995/2026 WP(C)/4060/2026	STATE OF ODISHA DEEPAK KUMAR PATRA VS	ABINASH BARIK VS	// // ()
313	D-WP(C)/4873/2026 WP(C)/4061/2026	SURESH CHANDRA PATTANAYAK RABI NAYAK VS	ASHIT KUMAR DASH VS	// // ()
314	D-WP(C)/4630/2026 WP(C)/4062/2026	STATE OF ODISHA ASHOK KUMAR RAY VS	RAJIB LOCHAN PATTNAIK VS	// // ()
315	D-WP(C)/4072/2026 WP(C)/4063/2026	THE STATE OF ODISHA GOLAPA SAHOO VS	BIBEK KUMAR MOHANTY VS	// // ()
316	D-WP(C)/4767/2026 WP(C)/4064/2026	STATE OF ODISHA M/S. S.I.S INDIA LTD., ANGUL VS	SANJAT DAS VS	// // ()
317	D-WP(C)/4535/2026 WP(C)/4065/2026	REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH SHARAT CHANDRA PANIGHRAHI VS	SOUMYA MISHRA VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/4884/2026 WP(C)/4066/2026	ARUN KUMAR PARIDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
319	D-WP(C)/4317/2026 WP(C)/4067/2026	DUSHMANTA KUMAR SAHOO VS ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT-IV, BHUBANESWAR	NARESH CHANDRA JENA VS	// 0 //
320	D-WP(C)/4641/2026 WP(C)/4068/2026	NRUSINGH PRASAD DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
321	D-WP(C)/4751/2026 WP(C)/4069/2026	M/S ARIHANT STEEL CORPORATION VS SUPERINTENDENT, KORAPUT RANGE	KAJAL SAHOO VS	// 0 //
322	D-WP(C)/4554/2026 WP(C)/4070/2026	S K KUDUS VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NEW DELHI	AMIT PATNAIK VS	// 0 //
323	D-WP(C)/2852/2026 WP(C)/4071/2026	NURJAHAN BIBI VS COLLECTOR, NAYAGARH	RAMAKRUSHNA PATTANAIK VS	// 0 //
324	D-WP(C)/3852/2026 WP(C)/4072/2026	BIJAY SAHOO VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
325	D-WP(C)/4776/2026 WP(C)/4073/2026	SOUBHAGYA RAY BAGHEL BABOO@ SOUBHAGYA RAY BAGHEL VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
326	D-WP(C)/5056/2026 WP(C)/4074/2026	SANATANA BEHERA VS THE BRANCH MANAGER, D.C.B. BANK LIMITED, CHANDRASEKHARPUR BRANCH, PURI	ATMAJIT MANMITH DAS VS	// 0 //
327	D-WP(C)/4770/2026 WP(C)/4075/2026	M/S. S.I.S INDIA LTD., ANGUL VS REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY UNDER MINIMUM WAGES ACT, 1948, SUNDARGARH	SANJAT DAS VS	// 0 //
328	D-WP(C)/4894/2026 WP(C)/4076/2026	GOBINDA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
329	D-WP(C)/4993/2026	M/S SANTOSH KUMAR SETHI	GOURAV KUMAR ROY CHOUDHURY	//

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	WP(C)/4077/2026	VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	VS	() //
330	D-WPCRL/3264/2026 WPCRL/11/2026	OMM ARPITA KUMAR KHUNTIA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	/ /0 () //
331	D-ABLAPL/687/2026 ABLAPL/1581/2026	BINITA JENA VS STATE OF ODISHA	SILABHADRA SASTRY VS	G.R.P.S. (TITILAGARH) /39 /2025 () //
332	D-ABLAPL/3492/2026 ABLAPL/1582/2026	BALARAM PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /365 /2025 () //
333	D-ABLAPL/1018/2026 ABLAPL/1583/2026	ANTARYAMI DALEI VS STATE OF ODISHA	DAMODAR PANDE VS	JAMANKIRA /46 /2025 () //
334	D-ABLAPL/2328/2026 ABLAPL/1584/2026	KARAN MOHARANA VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	KHANDAGIRI P.S. /189 /2025 () //
335	D-ABLAPL/3514/2026 ABLAPL/1585/2026	KIRAN DEVI JOSHI @ KIRAN DEBI JOSHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CAPITAL P.S. /72 /2026 () //
336	D-ABLAPL/3524/2026 ABLAPL/1586/2026	NARESH MAHANTA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHOUDWAR /686 /2025 () //
337	D-ABLAPL/2346/2026 ABLAPL/1587/2026	JAGA SAMAL VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BRAHMAGIRI /127 /2025 () //
338	D-ABLAPL/3526/2026 ABLAPL/1588/2026	RAKESH DALABEHERA @ RAKA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	GOBINDAPUR /1 /2026 () //
339	D-ABLAPL/2898/2026 ABLAPL/1589/2026	BALARAM NAIK @ LIPU VS STATE OF ODISHA	AJAYA NAYAK VS	NUAGAON /2 /2026 () //
340	D-ABLAPL/3607/2026 ABLAPL/1590/2026	JOYATI @ JYOTI MALLICK @ MALLIK VS	ABHISIDDHANTA SAHOO VS	KANAS /295 /2025 ()

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341	D-ABLAPL/3610/2026 ABLAPL/1591/2026	STATE OF ODISHA PATITA @ PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /400 /2022 (//
342	D-ABLAPL/3171/2026 ABLAPL/1592/2026	STATE OF ODISHA GOBINDA CHANDRA BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// S.P.(CID-CRL),CUTTACK /10 /2025 (//
343	D-ABLAPL/3623/2026 ABLAPL/1593/2026	STATE OF ODISHA MAHINDRA LUHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// / /0 SPECIAL JUDGE,PATNAGARH(Balangir)
344	D-ABLAPL/3368/2026 ABLAPL/1594/2026	STATE OF ODISHA HRUSIKESH PRADHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	2(A)CC/0000008/2025 ASTARANGA /15 /2026 (//
345	D-ABLAPL/3390/2026 ABLAPL/1595/2026	STATE OF ODISHA RAMA CHANDRA KANDI VS STATE OF ODISHA	RAGHUNATH SINGH VS	ASTARANGA /3 /2026 (//
346	D-ABLAPL/3627/2026 ABLAPL/1596/2026	STATE OF ODISHA SUJIT MUDULI @ SUJIT KUMAR MUDULI @ RAJA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI TOWN /52 /2026 (//
347	D-ABLAPL/3644/2026 ABLAPL/1597/2026	STATE OF ODISHA DHIRENDRA KUMAR PANDA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	KHARABEL NAGAR P.S. /572 /2025 (//
348	D-ABLAPL/3636/2026 ABLAPL/1598/2026	STATE OF ODISHA SANGRAM DAS VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	DHAULI PS /36 /2025 (//
349	D-ABLAPL/3148/2026 ABLAPL/1599/2026	STATE OF ODISHA SATYAJIT DAS @ BINDU VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	DHARMASALA /17 /2026 (//
350	D-ABLAPL/3605/2026 ABLAPL/1600/2026	STATE OF ODISHA SMILE BEHERA @ D.R.TRSHIT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHULBANI TOWN /344 /2025 (//
351	D-ABLAPL/3647/2026 ABLAPL/1601/2026	STATE OF ODISHA RAJA SAMAL VS STATE OF ODISHA	BIBHU PRASAD DAS VS	PURIGHAT /408 /2025 (//

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352	D-ABLAPL/3639/2026 ABLAPL/1602/2026	KULAMANI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 DISTRICT & SESSIONS JUDGE,BOUDH 2(A)CC/0000030/2025
353	D-ABLAPL/3640/2026 ABLAPL/1603/2026	NILAMANI BANDAKI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /28 /2026 (//
354	D-ABLAPL/3356/2026 ABLAPL/1604/2026	SUBHAM DASH @ SUBHAM DAS @ BUNU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /284 /2025 (//
355	D-ABLAPL/3642/2026 ABLAPL/1605/2026	SK. RAHIL @ SK. SARFARAJ VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /25 /2026 (//
356	D-ABLAPL/3664/2026 ABLAPL/1606/2026	YOGEN CHANDRA NAYAK @ JAGEN NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /22 /2026 (//
357	D-ABLAPL/3468/2026 ABLAPL/1607/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	ASHWARIYA DASH VS	MOTANGA /4 /2026 (//
358	D-ABLAPL/3665/2026 ABLAPL/1608/2026	MURALIDHAR SENAPATI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BASELI SAHI PS /34 /2026 (//
359	D-ABLAPL/3670/2026 ABLAPL/1609/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /668 /2024 (//
360	D-ABLAPL/3677/2026 ABLAPL/1610/2026	BIDHAN SAHOO @ SAHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PARJANG /296 /2023 (//
361	D-ABLAPL/3477/2026 ABLAPL/1611/2026	ARUNIBALA SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 (//
362	D-ABLAPL/3487/2026 ABLAPL/1612/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHARABEL NAGAR P.S. /26 /2026 (//
363	D-ABLAPL/2132/2026	KEDAR NATH PRADHAN	DEEPAK PANDA	KHURDA PS /453 /2025

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	ABLAPL/1613/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/3606/2026 ABLAPL/1614/2026	SAWAN @ SK. SABAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR SADAR /415 /2025 () //
365	D-ABLAPL/3608/2026 ABLAPL/1615/2026	SAWAN @ SK. SABAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR SADAR /424 /2025 () //
366	D-ABLAPL/3486/2026 ABLAPL/1616/2026	GOPALI NATH @ GOPABANDHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /357 /2025 () //
367	D-ABLAPL/3620/2026 ABLAPL/1617/2026	SK. TOFFIC @ TAFFIC VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //
368	D-ABLAPL/3684/2026 ABLAPL/1618/2026	RAJNU @ FIROZ KHAN VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	CUTTACK SADAR /846 /2025 () //
369	D-ABLAPL/3685/2026 ABLAPL/1619/2026	DHARMENDRA KUMAR NAG @ DHARMENDRA NAG VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDHUGOAN /3 /2026 () //
370	D-ABLAPL/3691/2026 ABLAPL/1620/2026	SANJAY JENA @ BABAR @ SANJAY KUMAR JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /357 /2025 () //
371	D-ABLAPL/3693/2026 ABLAPL/1621/2026	PRABHAKAR DEHURY VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /55 /2026 () //
372	D-ABLAPL/2870/2026 ABLAPL/1622/2026	SANTOSH SUNA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH SADAR /29 /2026 () //
373	D-ABLAPL/2191/2026 ABLAPL/1623/2026	SANJAY KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 () //
374	D-ABLAPL/3106/2026 ABLAPL/1624/2026	NARAYAN SUTAR VS	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /392 /2024 ()

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375	D-ABLAPL/3041/2026 ABLAPL/1625/2026	STATE OF ODISHA SUJIT KUMAR RAULA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// CHOUDWAR /35 /2026 () //
376	D-ABLAPL/3176/2026 ABLAPL/1626/2026	SAMIR KUMAR BISWAL @ SAMIR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /437 /2024 () //
377	D-ABLAPL/3491/2026 ABLAPL/1627/2026	SWARNALATA DAS @ DALI DAS VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /871 /2025 () //
378	D-ABLAPL/3483/2026 ABLAPL/1628/2026	MANKU MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 () //
379	D-ABLAPL/3736/2026 ABLAPL/1629/2026	BASANTA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOKSARA /194 /2025 () //
380	D-ABLAPL/3158/2026 ABLAPL/1630/2026	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	S.P.(CID-CRL),CUTTACK /4 /2025 () //
381	D-ABLAPL/3576/2026 ABLAPL/1631/2026	KAILASH CHANDRA BEHERA @ KALIA @ KAILASH BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	//0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000018/2026
382	D-ABLAPL/3497/2026 ABLAPL/1632/2026	RAJESH KUMAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHARMASALA /24 /2026 () //
383	D-ABLAPL/3537/2026 ABLAPL/1633/2026	JATTADHARI SAMANTARAY VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /68 /2026 () //
384	D-ABLAPL/3529/2026 ABLAPL/1634/2026	LAXMI SAMAL @ LAKSHMI SAMAL VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	KHUNTUNI /260 /2025 () //
385	D-ABLAPL/3532/2026 ABLAPL/1635/2026	RAJENDRA PRASAD NAYAK VS STATE OF ODISHA	TRILOCHAN DASH VS	ATHGARH /33 /2026 () //

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386	D-ABLAPL/3738/2026 ABLAPL/1636/2026	PARESH MAHARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /27 /2026 () //
387	D-ABLAPL/3552/2026 ABLAPL/1637/2026	BIJAYA SENAPATI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BIDANASI /7 /2026 () //
388	D-ABLAPL/3699/2026 ABLAPL/1638/2026	RAMAKANTA KHATUA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /4 /2026 () //
389	D-ABLAPL/3628/2026 ABLAPL/1639/2026	AMULYA KUMAR MOHANTY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	SAHID NAGAR P.S. /42 /2026 () //
390	D-ABLAPL/3750/2026 ABLAPL/1640/2026	SUMAN SENGUPTA VS STATE OF ODISHA	HARIPAD MOHANTY VS	SAHADEV KHUNTA /395 /2025 () //
391	D-ABLAPL/3673/2026 ABLAPL/1641/2026	ALOK BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	ANGUL TOWN /1182 /2025 () //
392	D-ABLAPL/3703/2026 ABLAPL/1642/2026	KABI PRASAD PRADHAN @ KABIR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /948 /2025 () //
393	D-ABLAPL/3707/2026 ABLAPL/1643/2026	KARTHIK GOLLARI VS STATE OF ODISHA	SK. ZAFARULLA VS	PADWA /101 /2024 () //
394	D-ABLAPL/3771/2026 ABLAPL/1644/2026	RAM KUMAR PATEL @ MURALIDHAR PATEL VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /18 /2026 () //
395	D-ABLAPL/3778/2026 ABLAPL/1645/2026	JANMEJAY NAYAK VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	BALUGAON P.S. /105 /2025 () //
396	D-ABLAPL/3676/2026 ABLAPL/1646/2026	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /677 /2022 () //
397	D-ABLAPL/3714/2026	ROHAN JETHI	MANASH RANJAN NAYAK	/ /0

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	ABLAPL/1647/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/3716/2026 ABLAPL/1648/2026	SANTOSH PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /166 /2024 () //
399	D-ABLAPL/3681/2026 ABLAPL/1649/2026	SUNIL BEHERA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /675 /2024 () //
400	D-ABLAPL/3682/2026 ABLAPL/1650/2026	BHIMSEN OJHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAGODA P.S. /390 /2017 () //
401	D-ABLAPL/3723/2026 ABLAPL/1651/2026	SURESAN DANTA @ SURASEN DANTA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /9 /2026 () //
402	D-ABLAPL/3638/2026 ABLAPL/1652/2026	MONALISA DAS VS STATE OF ODISHA	ASHOK KUMAR BEHERA(3) VS	PURIGHAT /31 /2026 () //
403	D-ABLAPL/3725/2026 ABLAPL/1653/2026	UDIT DANTA @ MANTU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /9 /2026 () //